

*By e-mail*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/ 808/A

From :- Shri Kaushik Kumar Sharma  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Indira Barman,  
District & Sessions Judge,  
Sonitpur, Tezpur.

Dated Guwahati, the 19<sup>th</sup> February, 2019.

Sub:- **Headquarter leave permission.**

Refs:- Your letter No. DJ(S) 799 dated 16.02.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Head Quarter Leave permission from the evening of 16.02.2019 till the morning of 18.02.2019 has been granted / rejected.

Yours faithfully,

  
**JOINT REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-20/2003/ 809 /A dated 19.02.19**

Copy to –

✓ The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

  
**JOINT REGISTRAR (VIGILANCE)**